

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 103

IA No.- 3825/ND/2020 in IB- 1226/ND/2019

IN THE MATTER OF:

Ashish Bankar ... Applicant/Petitioner

Vs

M/s Nu Tek India Ltd. ... Respondent

Order under Section 7 of IBC.

Order delivered on 25.11.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Learned Counsel for the Liquidator states that respondent No. 4- The Indian Mercantile Co-operative Bank Limited has filed reply and served the copy yesterday and seeks and is granted time to file rejoinder.

List for hearing on 16.12.2020.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**